NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1212/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES:

Pinrui Overseas Ltd. N.V.S.

V/s.

Zicom Electronic Security Systems Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adu. ROHAN MATH		Rohonaly
2.	Adr. Krithika Anand 1/6 Dhrune diladhar	Adv for Petitioner	4 his

ORDER C.P.No. 1212/I&BC/NCLT/MB/MAH/2017

1. The Learned Counsel of both the sides are present.

2. At the request of the Petitioner's counsel adjourned to 07.09.2017.

Sd/-

Bhaskava Pantula Mohan Member (Judicial) 23.08.2017 Sd/-

M.K. Shrawat Member (Judicial)